

**OFFICE ORDER**

Pursuant to the letter No. 10/LSA/NALSA/Med./Cent./2019-1305-1306 dated 26.4.2019 of the Worthy Member Secretary, H.P. State Legal Services Authority, Shimla, **The Motor Accident Mediation Cell (MAMC)** is hereby established in the ADR Centre/Mediation Centre, Bilaspur, H.P.

1. In the said Cell, cases related to Motor Accident Claim (both Pending and Pre-Litigation cases) shall be dealt with by the Mediator;
2. All 12 Mediators of the Mediation Centre/ADR Centre, Bilaspur on the Panel of Mediation are hereby notified as the Mediators in the Motor Accident Mediation Cell.
3. The said Cell shall function under the control of Coordinator, District Mediation Centre, Bilaspur, H.P.

Chairman,

District Legal Services Authority,  
Bilaspur, H.P.

489-505  
Endst. No. DLSA/BLP/NN/Med. Cent/2013-  
Copy forwarded to:-

dated Bilaspur, the 20<sup>th</sup> June, 2019.

1. The Worthy Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. his letter dated 26.4.2019 for information please;
2. The Ld. District and Sessions Judge, Bilaspur, H.P.;
3. The Ld. Additional District and Sessions Judge, Ghumarwin camp at Bilaspur, H.P.  
for information and necessary action with the request to kindly refer maximum MACT cases to the Motor Accident Mediation Cell;
4. The President, District /Sub Divisional Bar Association, Bilaspur and Ghumarwin for information;
5. S/Sh. Tejasvi Sharma, Ram Rattan Chauhan, Aditya Mohan Kashyap, Vijay Sharma, Babu Ram Thakur, R.S. Parmar, Pawan Chandel, Lekh Ram Bansal, D.S. Rawat, Rajesh Bhardwaj, Ram Lal Bhardwaj, Saravjeet Singh;  
for information;
6. Notice Board.

Chairman,

District Legal Services Authority,  
Bilaspur, H.P.